

## Declaration of Assets and Liabilities

Year-2023-24

I, PINKI RANI, Wife of DEVENDRA VENU GOPAL aged 30 years, belonging to Bihar Legislative Assembly, Patna Service and presently working as Assistant Section Officer of Bihar Legislative Assembly, Patna give herein below the details of the assets (Immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

### A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name DEVENDRA VENU GOPAL	Daughter DAEVISHA GOPAL	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	Rs 5000/-	Being separately given as he is posted as Technical Officer 'A' in DRDO (Central Government)	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Rs 5000/- (SBI SB A/c) Rs 5,23,833/- (SBI PPF A/c) Rs 2,35,000/- (MF)	-	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	Rs 2,83,971/- (Shares)	-	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	-	NIL	NIL	NIL
(v)	Motor Vehicles (Details of make, etc.)	Two wheeler without Gear (Scooty, Reg No. - BR01BQ 5562)	-	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	1. 50gm Gold received as Marriage Gifts. Silver- 500gm	-	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	Home Appliances	-	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

PINKI RANI

Pinki Rani  
22/02/2024



**B. Details of Immovable Assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name DEVENDRA VENU GOPAL	Daughter DAEVISHA GOPAL	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	-	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	-	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	-	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	-	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	-	NIL	NIL	NIL

*Pinki Rani*  
22/02/2024

PINKI RANI



(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues: - [Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as in Jan 2024
(a)	(i) Loans from Banks	Personal Loan(SBI)	Rs 2,72,000/-
	(ii) Loans from financial institutions	-	NIL
	(iii) Government Dues:	-	NIL
	(a) dues to departments dealing with government accommodation	-	NIL
	(b) dues to departments dealing with supply of water	-	NIL
	(c) dues to departments dealing with supply of electricity	-	NIL
	(d) dues to departments dealing with telephones	-	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-	NIL
	(f) Other dues, if any	-	NIL
b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Rs 50,970/- . ITR filed upto AY - 2023-24. BWKPR8860G	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-	NIL
	(iii) Sales Tax [Only in case of proprietary business]	-	NIL
	(iv) Property Tax	-	NIL

**C. Personal Detail**

PRAN No. :- **110164056531**

Gender :- ☐ F ☐ M

Date of Birth :- 

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 (DD/MM/YYYY)

Class/Group :- ☐ B ☐ (A/B/C)

Cadre :- **Bihar Legislative Assembly Secretariat Service**

(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :- **KAIMUR (BHABUA)**

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature..... *Pinki Rani*

Name of Employee: PINKI RANI

Designation: ASSISTANT SECTION OFFICER

Department: BIHAR LEGISLATIVE ASSEMBLY

Place: Patna

Date: 22/02/2024